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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 373/2017 in T.P. No. 212/397-398/NCLT/AHM/2017 (New) C.P. No. 83/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.02.2018</u>

Name of the Company:

Yogesh Mehra & Ors.

V/s.

Enercon GmbH & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION SIGNATURE
1. SAURABH SOPARICAR	SR-ADV	R. w.1
2. SHAMEDA MADRASW		Wariand Vashi
3. SAUL THATCORE	ADV	RN. 3en Str
4. Shyam Kapadia 5. Lashid Boatwalla	40V	71/6 MKARLO.
_	AO V	Petitioner Mrs A
6. Anip Gandhi	ADY	1.01
7. Laheel Jain	ADV	Robert Join
7. Lahul Jain 8. Avjun Burivas. 11/6 CYPIL MUHRCHAND M	ADV	petitioner No. 2 popul
M GNAHOSAM J 1-17 CHAND H	ANCHUDAS	J
9. Sahil Shah	ADV	Petitioner Nos. 3 to 7

<u>ORDER</u>

Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Rahul Jain present for Petitioner no.1. Learned Advocate Mr. Arjun Srinivas present for Petitioner no. 2. Learned Advocate Mr. Sahil Shah present for Petitioner no 3 to 7.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Shaheda Madraswala present for Respondent no. 1. Learned Advocate Mr. Salil Thakore present for Respondents no. 3 and 4.

At request of both sides.

List the matter on 28.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of February, 2018.